

(b) Kendriya Vidyalayas are autonomous organizations which are not eligible for allotment of accommodation from the General Pool.

(c) No Sir.

(d) Question does not arise.

Naming of Centrally Sponsored Programmes

*356. SHRI SUKHENDU SEKHAR ROY: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of Centrally sponsored programmes of your Ministry which are named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi;

(b) the mechanism for naming such programmes;

(c) whether any such Central Government programme or project is named after Indian revolutionaries and freedom fighters like Mangal Pande, Laxmibai, Tipu Sultan, Bhagat Singh, Ashfaqualla Khan, Bankim Chandra Chattopadhyay, Aurobindo Ghosh, Chandra Sekhar Azad, K. Kamraj, Gopal Krishna Gokhale, Netaji Subhash Chandra Bose, Chittaranjan Das, Dr. Babasaheb Ambedkar, Lal Bahadur Shastri;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):

(a) One Centrally Sponsored Scheme (CSS) of the Ministry of Panchayati Raj (MoPR) namely Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) is named after the late Prime Minister of India, Shri Rajiv Gandhi.

(b) There is no mechanism laid down for deciding the name of such programmes.

(c) to (e) There is no other scheme of the Ministry named after any other individual. RGPSA was named after late Prime Minister Shri Rajiv Gandhi because of his pioneering role in bringing in the initial Constitution amendment bill to give constitutional status to Panchayats. While the actual constitutional amendment happened in 1993 after his demise, this is based on the pioneering Bill introduced

during his tenure as Prime Minister. It is, therefore, appropriate that RGPSA, a scheme for empowerment of Panchayats, is named after him.

Supply of EPR Reactor

*357. SHRI D. RAJA: Will the PRIME MINISTER be pleased to state:

(a) whether the issue of the supply of EPR reactor for the proposed Jaitapur Nuclear Power plant was discussed with the French President Francois Hollande during his recent visit to India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) Yes Sir. As mentioned in the Joint Statement dated 14 February 2013 issued in regard to the State visit of the President of France to India, the status in regard to the first two EPR units was reviewed and it was noted that Nuclear Power Corporation of India Ltd. and AREVA were engaged in techno-commercial discussions. The Leaders expressed hope for the expeditious conclusion of the negotiations. It was also emphasized that the Nuclear Power Plant at Jaitapur would incorporate the highest safety standards.

Relocation of slum dwellers staying near railway tracks

*358. SHRI MANSUKH L. MANDAVIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the action that has been taken by Central Government to rehabilitate poor families living in urban areas nearby railway stations and tracks in Gujarat State as on date;

(b) whether Ministry has communicated to Railways and State Government of Gujarat in this regard within last six months;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the reasons Ministry is not considering to implement a pilot project in this regard in Surat city of Gujarat State?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (c) In pursuance of the Government's vision of